

Sixteenth Loksabha

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Title: Need to provide a one-time relaxation of the rules by regularising the illegal structures in the Chandigarh Villages.

**श्रीमती किरण खेर (चंडीगढ़):** मैडम, मेरी किस्मत में लिखा है कि जब शोर मच रहा हो, तभी मुझे मौका मिलता है। ...  
(व्यवधान)

**माननीय अध्यक्ष:** आपकी आवाज बुलंद है न इसलिए।

...(व्यवधान)

SHRIMATI KIRRON KHER : Thank you, Madam.

*Lal dora* is an extension of the village habitation which can be used by the villagers for non-agricultural purposes like keeping livestock, etc. Any construction on the agricultural land beyond this boundary is considered illegal. It is unfortunate that in the earlier years in Chandigarh the then authorities in spite of being aware of this had allowed residential houses to come up, complete with electricity and water connections. The same houses are now being demolished bringing great misery to the people who have lived there for years. मोस्टली मिडल क्लास, लोअर मिडल क्लास के लोग किराये पर रहते हैं और वही बसते हैं, वहीं उनके बच्चे स्कूल जाते हैं।

As of March, 2018, unauthorised construction beyond *lal dora* was to the tune of 254 acres in my constituency. There were around 10,000 people residing in about 3,000 illegal structures in the Chandigarh villages. Many of the demolitions took place without even serving a notice. This amounts to a clear case of exploitation of the people who have made their homes there and are not in a position to move to the city. I therefore urge the Government to bring an immediate halt to the demolitions and consider providing a one-time relaxation of the rules by regularising these houses. This would serve to be a major relief to the inhabitants of those houses.

Thank you, Madam.

**माननीय अध्यक्ष:** श्री भैरों प्रसाद मिश्र और कुँवर पुष्पेन्द्र सिंह चन्देल को श्रीमती किरण खेर द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

The House stands adjourned to meet again at 2.30 p.m.

**13 29 hrs**

*The Lok Sabha then adjourned till Thirty Minutes past*

*Fourteen of the Clock.*

**14 32 hrs**

*The Lok Sabha re-assembled at Thirty-Two Minutes past Fourteen of the Clock.*

*(Hon. Deputy-Speaker in the Chair)*